

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 6

CP(IB) No. 63/Chd/Hry/21

Under Section 7, IBC 2016

In the matter of:-

Phoenix ARC Pvt. Ltd.

...Petitioner/Financial Creditor

Vs

Supreme Infrastructure India Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 01.12.2023.

Sd/-
Court Officer

November 2, 2023
Mamta